

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:239
ANSWERED ON:14.03.2007
POLLUTION RELATED DISEASES
Yadav Shri Parasnath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the pollution caused by vehicles is harmful to the health of the people ;
- (b) if so, the names of diseases caused by pollution from vehicles; and
- (c) the steps taken by the Government to improve the situation ?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a)to(c) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 239 FOR 14TH MARCH, 2007

The vehicular exhaust contains carbon monoxide (CO), nitrogen dioxide, sulphur dioxide, suspended particulate matter including PM-10, benzene, formaldehyde, polycyclic hydrocarbons etc. Several epidemiological studies have shown that the exposure to these compounds is associated with breathing and respiratory problems, aggravation of respiratory and cardiovascular diseases, adverse effects on the immune system, damage to the lung tissue and carcinogenesis. As part of preventive measures to check the pollution levels due to vehicular emissions, the Government has implemented vehicular emission norms and other control measures such as introduction of :

- (i) Unleaded petrol.
- (ii) Bharat Stage-I, II and III emission standards.
- (iii) Low Sulphur diesel
- (iv) Low benzene gasoline
- (v) CNG fuels for commercial vehicles and public transport.
- (vi) `Pollution Under Control` (PUC) certificate.

Central Pollution Control Board is the authority for checking the air pollution level in various cities and for studying the effects of various control measures through the State Pollution Control Boards.